GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the it December, 1986.

NOTIFICATION INCOME-TAX

It is hereby notified for general information that the Institution mentioned selow has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause () of sub-section (1) of Section 35 (Thirty Five/One/) of the Income-tax Act, 1961 read with Rule 6 of the Income-tax Rules, 1962 under the category subject to the following conditions :-"Institution"

- That the National Institute for Training in Industrial i) will maintain a separate account of the sums received by it for scientific research.
- will furhish annual returns That the said Institute ii) of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 30th April each year.
- will submit to the Prescribed That the said Institute iii) Authority by 30th June each year a copy of their audited annual accounts showing their total income and expenditure and Balance Sheet showing its assets liabilities with a copy of each of these documents to the concerned Commissioner of Income-tax.
 - That the said Institute will apply to Gentral Board of Direct Taxes, Ministry of Finance, (Department of iv) That the said Institute Revenue), New Delhi, 3 months in advance before the expiry of the approval for further extension. Applications received after the date of expiry of approval are liable to be rejected.

INSTITUTION

"National Institute for Training in Industrial Engineering, Wihar Lake, P.O. HITIE, Bembay-400 087".

This Notification is effective for a period from 14.6.1986 to 31.3.1988.

(Y.K. Batra)

Under Secretary to the Government of India

Copy forwarded to:-

- 1. All Commissioners of Income=tax (2 copies/.
- Director of Inspection (Investigation)/(Special Investigation)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- 3. Directorate of O & M Services (Income-tax), Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi.
- 4. The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Delhan with reference to their Office Memorandum No.

 dated

 1/767/86-TU.V
- 5. The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
 - 6. Comptroller & Auditor General of India (50 copies).
 - Bulletin Section of D.I. (P&PR), 2nd Floor, Hans Bhavan,
 I.P. Estate, New Delhi (5 copies).
 - 8. The Registrar, National Institute for Training in Industrial Engineering, Viber Lake, F.O. NITIE, Bombay-400 087.

Under Secretary to the Government of India

/Bamola/